- (b) the number of subscribers' complaints received by the Department against lack of response on the part of fault-repairing staff in the above two cities during the same period; and
- (c) the number of complaints received regarding over billing and cutting of connections, on this account, in the above two cities during the same period?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA): \mathbf{The} number of Telephones which remained out of order continuously for more than one week during 1980-81 in Gauhati is 538 and Dibrugarh—Nil.

- (b) The number of complaints received by the Department against lack of response on the part of faultrepairing staff during 1980-81 at Gauhati is 6 and at Dibrugarh-Nil.
- (c) The number of complaints received regarding over billing during 1980-81 at Gauhati is 309 and at Dibrugarh-21.

The number of connections disconnected due to non-payment of bills during 1980-81 at Gauhati is 103 and at Dibrugarh-Nil.

Rehabilitation of new migrants from Erstwhile East Pakistan

1218. SHRI ROBIN KAKATI: Will the Minister of SUPPLY AND RE-HABILITATION be pleased to state:

- (a) whether Government has sanctioned a further sum of Rs 205.47 lakhs for rehabilitation of new migrants from erstwhile Pakis'an and what was the total amount spent previously for relief and rehabilitation of them;
- (b) if so, what is their total number and number of those living at present in different States and Union territories:

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- (c) whether Government have any estimate of such new migrants who entered India from Bangladesh after March 1971 to the end of 1981 and if so, what is heir number and the amount spent so far for their rehabilitation and relief; and
- (d) if the answer to part (c) above be in the negative, whether Government propose to undertake a survey regarding the number of new miggrants who have entered India from Bangladesh during the period from March 1971 to the end of 1981?

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND RE-HABILITATION (SHRI GIRIDHAR GOMANGO): The Department (a) of Rehabilitation have been incurring expenditure on the relief and rehabilitation of new migrants from former East Pakistan (now Bangladesh) since January, 1964. As some of the Projects/Schemes under implementation like the Dandakaranya Project are for the benefit of both old and new migrants, it is not possible to furnish separate expenditure figures for new migrants. The total amount of expenditure incurred under relief and rehabilitation of both old and new migrants upto January, Rs. 603 14 crores. The expenditure incurred during the current year upto January, 1982 for rehabilitation of old and new migrants is Rs. 155.40 lakhs.

- (b) A total number of 11.14 lakh persons came to India between 1-1-1964 and 25-3-1971 out of whom 6 lakhs stayed on in West Bengal on their own. The number of families of new migrants settled in different States and Union Territories and in Dandakaranya Project is 67,976 (approximately 3,05,892 persons).
- (c) and (d) The Government of India do not allow any migrants from Bangladesh to India. All those who Bangladesh on Passport come from and visa must go back to their country on the expiry of visa and those who come illegally are illegal entrants and are made to leave India as and when

they are detected by the concerned authorities. Persons coming from Bangladesh after March, 1971 are not refugees. The question of their rehabilitation and relief in India does not, therefore, arise.

Preparation of Plans for increase in power generation by Punjab Government

1219. SHRI DHARAMCHAND JAIN: Will the Minister of ENERGY be pleased to state:

- (a) whether it is a fact that the Punjab Government have prepared plans for the increase in power generation to the extent of 60 per cent by 1984-85; and
- (b) if so, what are the details of the plans in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) The Government of Punjab have projected increases in the power generation in the State to the extent of 53.5 per cent by 1984-85.

(b) The project-wise details are given below:

Project	Total Installed cap-city (MW)	Benefits expected by 1984-85 (MW)
Shanan Renovation	12	12
Shanan Extension	. 50	50
Anandpur Sahib .	. 134	134
Mukerian .	. 207	90
Dehar Extension	. 330	158 4*
Pong Extension	. 120	29 9*
Ropar Thermal	. 420	210
		684.3

^{*}Represents State share only.

पारेषण लाइनों का निर्माण

1220. श्री नम्द किशोर महु: न्या ऊर्जा मंत्री यह बताने को कृपा करेंगे कि:

- (क) क्या मध्य प्रदेश विद्युत मंडल के भाष ऐसी भी कोई व्यवस्था है जिसके द्वारा 400 के डब्ल्यू क्षमता तक की पारेषण ल इनों का निर्माण विभागीय तौर पर किया जता है;
- (ख) क्यामध्य प्रदेश में पारेषण ल**्इनों** को निर्माण जगत ग्रन्थ राज्यों की निर्माण लागत की तुलना में जम **है**;

- (ग) पदि हां, तो क्या राष्ट्रीय ताप विद्युत निगम के जिए पारेषण लाइनों का निर्माण मध्य प्रदेश विद्युत मंडल द्वारा किये जाने हा काई प्रस्ताव विचाराधीन है; और
- (घ) क्या पित्वमी क्षेत्र में स्थापित किये जाने ब ले पुपर ताप विद्युत केन्द्रों के लिए पारेषण योजनायें पिष्टमी क्षेत्र विद्युत मंडल वे अधिकार क्षेत्र वे अन्तर्गत ग्राने वाले राज्यों वे साथ विचार विमर्श वारके कैयार की जाती है?

कर्जा मंत्रालय में राज्य मंत्री (श्री विकस महाजन): (क) टावरों की गढ़ ई तथा 400 के वी वाकी पारेषण लाइने के निर्माण को मुविधा मध्य प्रदेश विजली बोर्ड के पास है।

- (ख) जी, हां।
- (ग) राष्ट्रीय ताप विद्युत निगम के लिए पारेगण ल इनों का निर्माण मध्य प्रदेश बिजलो बोर्ड द्वारा किए जाने का कोई प्रस्ताव नहीं है।
 - (घ) जी नहीं।